

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-518
CP-50/66/ND/2020

IN THE MATTER OF:

Sanskar Medica India Limited
V/s.
ROC, (NCT of Delhi & Haryana)

...Applicant

...Respondent

SECTION

U/s 66(1)(b)(ii)

Order delivered on 03.12.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI AVINASH K. SRIVASTAVA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Manoj Kumar Pandey
For the Respondent : Adv. Shankari Mishra for RD

ORDER

Ld. Counsel appearing for the RD submits that the query has been made since March 2020, but no reply has been received from the petitioner. Therefore, the petitioner is directed to file the reply in respect of the query made by the RD. List the matter on **05.01.2022**.

sd/-

(AVINASH K. SRIVASTAVA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

Rakhi